

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(5) C.P.(IB)-4614(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.01.2020**

NAME OF THE PARTIES: R S Industrial Products
V/s
Gopinath Engineering Co Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. The Learned counsel from the side of petitioner mentioned that notice is returned unserved. It is being directed that the substitute service may be done by the petitioner by 15.01.2020.
3. The matter is adjourned to **06.02.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

01.01.2020
Jd